GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO.1208
TO BE ANSWERED ON 2ND JULY, 2019

HOUSING OF CGHS DISPENSARY, SAHIBABAD IN PERMANENT BUILDING

1208. SHRI RAM NATH THAKUR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether Government is aware of the fact that CGHS Dispensary (D94) at Sahibabad is facing many fundamental problems due to running in a private building;

(b) whether Government proposes to shift this dispensary in a permanent building in view of paucity of space and increasing burden of beneficiaries on it; and

(c) if so, the deadline stipulated by Government to transfer this dispensary in a big or permanent building and enhance the facilities including the number of doctors?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): There is no problem of paucity of space at Sahibabad CGHS Wellness Centre and the building is sufficient to meet the present patients load. Presently, there is no proposal to shift CGHS Wellness Centre Sahibabad to any building.